

**Government of Jammu and Kashmir**  
**Planning Development & Monitoring Department**  
**Civil Secretariat, Srinagar/Jammu**

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**Notification**  
**Jammu, the 27<sup>th</sup> February 2025**

S.O 53 - In exercise of the powers conferred by Clause (iv) of rule 8 of the Census Rules, 1990 and in super-session of earlier notifications issued on the subject, the Government hereby freezes the boundaries of Districts/ Tehsils, Municipalities, Towns, Revenue villages and other administrative units in the whole Union Territory of Jammu and Kashmir w.e.f 01.07.2025 till completion of census 2021.

**By order of the Government of Jammu and Kashmir.**

Sd/-

(Talat Parvez Rohella) IAS  
Secretary to Government,  
Planning Development & Monitoring Department

Dated: 27-02-2025

No. PDMD-PFD/70/2021-02

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information..
2. All Financial Commissioners.
3. Director General of Police, J&K UT.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu / Kashmir.
7. All Head of Departments.
8. All Deputy Commissioners.
9. Director Information, J&K UT.
10. Director, Census Operations, J&K UT, Hotel Khayam Building, Bishember Nagar, Srinagar-190001.
11. Private Secretary to Hon'ble Lieutenant Governor, UT of J&K.
12. Private Secretary to Hon'ble Chief Minister.
13. Private Secretary to Hon'ble Minister (ALL).
14. Private Secretary to Chief Secretary.
15. Private Secretary to Secretary to Government, PD & MD.
16. Stock file / Website, PD & MD.

(Mohammad Ashraf Mir)

Director  
Planning, Dev. & Monitoring Deptt.

27.02.2025